

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO.719

ANSWERED ON 02.12.2024

COMPENSATION FOR REHABILITATION AND RESETTLEMENT OF DISPLACED FAMILIES

719. SHRI YERRAM VENKATA SUBBA REDDY

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether it is a fact that Polavaram Project Authority has estimated ₹ 33,168.23 crores for compensation to be paid for rehabilitation and resettlement (R&R) of displaced families;
- (b) whether it is also a fact that irrigation component, streams and power house require ₹ 22,380.63 crores;
- (c) if so, the details of amount so far spent for rehabilitation and resettlement (R&R) of displaced families under Polavaram;
- (d) whether it is a fact that an amount of ₹ 26,585.12 crores is still to be paid by Government for R&R of Polavaram; and
- (e) if so, reasons for delay in releasing the above amount?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) & (b) An amount of ₹ 33,168.24 crores has been estimated for Land acquisition and Rehabilitation & Resettlement (LA and R&R) components and ₹ 22,380.64 crore has been estimated for works & power components, in the second revised cost estimate of Polavaram Irrigation Project which was accepted by the Technical Advisory Committee on Irrigation, Flood Control & Multipurpose Projects of MoWR, RD & GR in its 141st meeting held in February, 2019 for an amount of ₹ 55,656.87 crore (2017-18 PL). However, Revised Cost Committee in its 2024 report has assessed ₹ 30,436.95 crore for the revised cost for completion of the Polavaram Irrigation Project with water storage up to EL +41.15 meter i.e. Minimum Draw Down level which includes ₹ 12,270.42 crore for LA and R&R components.

(c) & (d) Polavaram Irrigation Project has been declared a National project in March, 2014. Government of Andhra Pradesh (GoAP) is executing the Polavaram irrigation project on behalf of Government of India. The reimbursement to GoAP is being done upon receipt of verified bills and recommendations from the Polavaram Project Authority and Central water Commission. After March, 2014, Government of Andhra Pradesh has incurred an expenditure of ₹ 6,160.68 crores towards LA and R&R up to October 2024, out of which ₹ 6,020.59 crores has been reimbursed by Government of India. Further, Government of India has approved ₹ 30,436.95 crore for 'Revised cost for completion of the Polavaram Irrigation Project with water storage up to EL +41.15 meter i.e. Minimum Draw Down level' which includes ₹ 12,270.42 crore for LA and R&R components.

(e) There is no undue delay in reimbursement of eligible amounts of LA and R&R bills and same are processed expeditiously after necessary scrutiny and approval.
